

सिखा और वैज्ञानिक बरेबरेला ब्रह्मसय
 ने राज्य मंत्री (डा० का० ता० बीजावली):
 (क) और (ख) एक विवरण सभा-पटल
 पर रख दिया गया है। [देखिये स.सि.स. ४,
 अनुक्रम संख्या ११]

Ex-Criminal Tribes of West Bengal

*1369. Shri Subodh Hasda: Will the Minister of Home Affairs be pleased to state:

(a) the amount sanctioned by the Government of India as grant-in-aid to the State of West Bengal for the uplift of the ex-criminal tribes of West Bengal in the year 1956-57; and

(b) whether the whole amount was utilised for their uplift?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) An amount of Rs. 42,000/- was sanctioned to the State Government for the Welfare of Ex-Criminal Tribes during 1956-57 under the State Sector of the Second Five Year Plan and Rs. 10,000/- under the Centrally sponsored programme.

(b) The entire grant under the Centrally Sponsored programme was utilised and under the State Sector Rs. 35,833 was utilised.

Drilling for Oil near Burdwan

*1370. { Shri Raghunath Singh:
 Shri R. S. Lal:
 Shri Bishwanath Roy:
 Shri Hem Barua:
 Shri Subodh Hasda:
 Shri P. K. Deo:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that drilling for Oil has been abandoned near Burdwan after spending more than fifty lacs of rupees; and

(b) if so, the reasons thereof?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) Under an Agreement with the Central Government, who contribute 25% of the cost of joint operations, the Standard Vacuum Oil Company have been carrying on detailed exploratory surveys for oil in the West Bengal Basin. On 18-4-57 they started digging the first test well near the town of Burdwan. After the depth of 8921 ft. was reached, this well had to be abandoned on 9-8-57. The drilling rig is being taken to a second site near Galsi, which has been selected for the next test well.

The total charges on the drilling operations undertaken so far are estimated at Rs. 43 lakhs, which includes depreciation charges.

(b) The well had to be abandoned because igneous rock was encountered and, after having penetrated it for about 600 ft., it was concluded that there was no further chance of finding oil in the rocks below.

Supply of C. I. Sheets to Manipur

1041. Shri L. Achaw Singh: Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the number of applications filed for C.I. Sheets during the years 1955, 1956 and 1957 separately in the Union Territory of Manipur;

(b) how many of these applications were rejected and how many of the applicants have been granted permits;

(c) what is the quota of C.I. Sheets for Manipur during the years 1955, 1956 and 1957 separately; and

(d) whether the quantities are sufficient to cope with the increasing Government and public requirements?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 12.]

(c) As allotments are not made category-wise, the information is not available.